

**National Company Law Tribunal**

**Allahabad Bench**

CP NO.12/2016

CA NO.9/2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017**

**NAME OF THE COMPANY: Ampee Laboratories (India) Ltd & Ors**

**SECTION OF THE COMPANIES ACT: u/s 391/394 of Companies Act,1956**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

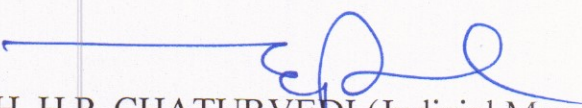
2.

Order dated 14.02.2017

CP No.12/2016 CA No. 9/2016 Ampee Laboratories (India) Ltd  
& Ors

The present case proceedings received as transferred from the Hon'ble High Court of Allahabad under the provisions of Section 434 (1) Clause (c) of the Companies Act, 2013. The case is at this stage of second motion petition/or further stage. Therefore, case is fixed for further hearing on 8<sup>th</sup> March, 2017. The notices be issued to the Central Government as well as to the respective parties by the Registry of this Tribunal.

List the matter on 08.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)